## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP 93-A/2016 with TP No. 93/397-398/NCLT/AHM/2016 (New) CA 74/2015 with C.P. No.17/397-398/CLB/MB/2015

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.05.2017

Name of the Company:

Bhupendra patel & Ors.

V/s

Hotel Satyaketu Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956;

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1., LUNIAL DALAL PCS RESPONDED ICADELL

2. DHIREM R. DAJE PCS Petitioners

## **ORDER**

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned PCS Mr. Kunjal Dalal present for Respondents no. 3 and 4.

Written submissions filed by Learned PCS for petitioner and Learned PCS for Respondents no. 3 and 4.

For verification of record.

List the matter on 19.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of May, 2017.